

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 6
CP 67/241-242/PB/2022

IN THE MATTER OF:

MGF Developments Ltd. & Ors.

.... Petitioner/Applicant

Vs.

Emaar India Ltd. & Ors.

.... Respondent

Order under Section 241-242 of the Companies Act.

Order delivered on 18.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. ATUL CHATURVEDI

HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL AND VC MODE)

PRESENT:

For the Petitioner : Sr. Adv. U.K. Chaudhary, Adv. Manisha Chaudhary, Adv. Mansumyer Singh, Adv. Manisha Sharma, Adv. Shravan Chandrashekhar
Adv. Pooja M. Saigal, Adv. Yudishter Singh, Adv. Simrat S. Pasay, Adv. Abhay Singla, Adv. Tanya Pandey
Ms. Pooja Mahajan, Mr. Daksh Ahluwalia, Mr. Ashish Joshi, Ms. Aruna Sharma, Mr. Ashwani Malhotra Advs.

For the Respondent : Mr. Sajan Poovayya, Sr. Adv. Ms. Ruby Singh Ahuja, Mr. Aman Ahluwalia, Ms. Tahira Karajjawala, Ms. Hancy Maini, Ms Aakriti Vohra, Ms. Jappanpreet Hora, Ms. Sanya Dua, Ms. Alvia Ahmed, Mr. Palash Maheshwari, Ms. Pragma Agarwal, Advs. on behalf of Karanjawla & Co. for R3, Adv. Vijay Nair, Adv. Rajesh for R-49
Sr. Adv. Darpan Wadhwa, Adv. rushab Aggarwal, Adv. Japnish Singh Bhatia

ORDER

**CA-206/2022, IA(CA)-113/2022, IA(CA)-285/2022, CA-34/2023,
CA-55/2023**

Substantial arguments have already been taken place before the Regular Principal Bench at length.

Since the Member Technical is on leave till 31.05.2023.

List the matter **on 13.07.2023.**

-Sd-

**(RAMALINGAM SUDHAKAR)
PRESIDENT**

-Sd-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

ANAND DUBEY